

COURT-I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 10 of 2016 &
IA NO. 15 OF 2016**

Dated: 22nd October, 2016

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. I.J. Kapoor, Technical Member**

In the matter of:

**The Chairman, Himachal Pradesh State Electricity Board Ltd. Appellant(s)
Vs.
Central Electricity Regulatory Commission & Anr. Respondent(s)**

Counsel for the Appellant(s) : Mr. Anand K. Ganesan
Ms. Swapna Seshadri

Counsel for the Respondent(s) : Mr. K.S. Dhingra for R-1

ORDER

We have heard learned counsel for the parties.

List the matter for further hearing on **27.10.2016.**

**(I.J. Kapoor)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ts/vt